

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA UNSTARRED QUESTION NO. 3259**  
TO BE ANSWERED ON MONDAY, THE 09<sup>th</sup> DECEMBER, 2019,  
AGRAHAYANA 18, 1941 (SAKA)

**GST Revenues to Kerala**

3259. SHRI HIBI EDEN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of total amount of Goods and Services Tax (GST) revenues granted to the State of Kerala;
- (b) whether the Government has reduced share in the GST revenues to Kerala; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)**

(a): The details of total amount of Goods and Services Tax (GST) revenues received by the State of Kerala are as under: -

(Rs. in Crore)

| <b>Financial Year</b>    | <b>SGST<br/>(including IGST settlement)</b> |
|--------------------------|---------------------------------------------|
| 2017-18                  | 12,292                                      |
| 2018-19                  | 21,119                                      |
| 2019-20 (Till Oct, 2019) | 11,259                                      |
| <b>Total</b>             | <b>44,670</b>                               |

(b) & (c): No, Sir.

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